

CAUSE LIST 04.08.2017

| S.NO | NAME OF MEDIATOR'S      | TYPE OF CASE & NO.WITH<br>TITLE OF CASE                                                      | NAME OF PETITIONER'S<br>ADVOCATE'S    | NAME OF RESPONDENT'S<br>ADVOCATE'S            |
|------|-------------------------|----------------------------------------------------------------------------------------------|---------------------------------------|-----------------------------------------------|
| 1    | Dr. Pramila Acharya     | DB CIVIL MISC. APPEAL<br>NO. 355/2017<br>LEELADHAR V/S<br>BHAVNA                             | MR. GR PUNIA<br>MR. JAMWANT GURJAR    | MR. MADANLAL<br>PUROHIT                       |
| 2    | Sh. M.D. Vaishnav       | S.B. Criminal Misc. Pet.<br>No. 1184/2015<br><br>Dr. Basant Kishor<br>&Anr. V/s State & Anr. | Mr. Pankaj Gupta                      | Mr. VS Rajpurohit PP<br>Mr. Pradeep Choudhary |
| 3    | Sh. Rajendra<br>Dadhich | D.B. CMA No.<br>1599/2016 Smt. Shanti<br>Maru & V/s Vishal<br>Maru                           | Mr. Parikshit Nayak                   | Mr. Love Jain                                 |
| 4    | Sh. B. S. Sandhu        | S.B. Civil Writ Petition<br>NO. 6271/2007 Prem<br>ChandV/s A.D.J. Shri<br>Karanpur.          | Mr. Vishal Singhal                    | Mr. R.R. Anakiya<br>Mr. V.N. Kalla            |
| 5    | Sh. B. S. Sandhu        | S.B.Civil Writ No.<br>6076/2007 Lrs. Of<br>Dalluram V/S<br>Laxmichand & Ors.                 | Mr. R.R. Anakiya<br>Mr. V.N. Kalla    | Mr. Sitaram Godara                            |
| 6    | Sh. B. S. Sandhu        | S.B. Civil Writ Petition<br>NO. 11949/2011<br>PyaraV/s Babrulal.                             | Mr. Hari Singh<br>Mr. Manish Pitaliya | Ms. Sumitra Singariya                         |
| 7    | Smt. Suman Porwal       | S. B. Criminal Misc.<br>Pet. No. 975/2015 Om<br>kanwar V/S State & Ors.                      | Mr. R. S. Choudhary                   | Mr. VS Rajpurohit PP<br>Mr. SS Jodha          |
| 8    | Sh. J. K. Bhaiya        | S. B. Criminal Misc.<br>Pet. No. 899/2017<br>DeepakV/S State & Ors.                          | Mr.Digvijay Singh                     | Mr. VS Rajpurohit PP<br>Mr. HS Shrimali       |
| 9    | Smt.Suman Porwal        | S.B. Civil Writ Petition<br>NO. 10157/2013 Mohan<br>SinghV/s Ishwar Singh                    | Mr. Javed Hussain                     | Mr. Hukum Singh                               |
| 10   | Sh. H.S. Balot          | S.B. Civil Writ Pet. No.<br>4038/2012, Mani Ram v/s<br>Gopal Ram                             | Mr. B.R. Chahar                       | Mr. Pankaj Banshiwal                          |

11 Pramila Acharya DB Civil Misc Appeal No. 230/15 Rajkumar Chhata v/s Dimple Jain Mr. Haider Agha Mr. D.S. Baghel

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|------|---------------------|----------------------------------------------------------------------------------------|------------------------------------|---------------------------------------|
| 1    | Dr. Pramila Acharya | D.B. Civil Misc. Appeal<br>NO. 2018/2015 Smt.<br>Sunita Diwedi V/s<br>Vinod Kumar      | Mr. Praveen Dave                   | Mr. N.R. Goswami                      |
| 2    | Dr. Pramila Acharya | S.B. Crl. Misc. Pet. No.<br>1326/2017 Smt. Anita<br>Parmar v/s State & Anr.            | Mr. Surendra Surana                | Mr. M.S. Panwar<br>Mr. Shambhoo Singh |
| 3    | Dr. Pramila Acharya | S.B. Criminal Misc.<br>Petition NO. 645/2017<br>Suresh Kumar Meena<br>V/s State & Ors. | Mr. Vivek Shrimali                 | Mr. Sushil Solanki                    |

भवदीय, *SU Shrivastava*  
*Dheeraj*  
उपसचिव 3-8-17

राज. राज्य विधिक सेवा प्राधिकरण ,  
जोधपुर